Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) **Regulations**, 2016

Sl. No.	Category of creditor	Summa claims re			ry of claims mitted	Amount of contingent	Amount of claims not		Details in	Remar ks,
		No. of claims	Amount		Amount o f claims admitted		admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	325715	1	325715	0	0	0	8	ONLY CLAIM RECEI VED
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	1	325715	1	325715	0	0	0		

Annexure-1 Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of CIRP ;29/07/2022 List of creditors as on: 30/10/2022

List of secured financial creditors belonging to any class of creditors

Sl. No.			of claim eived				of claim itted			Amount of	of any	Amount of claim	Amount of claim	Remark s, if any
	Credi t-or	Dutt		Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% of voting	continge- nt		not admitted	under verifica-	
		receipt		admitted		by security	by guarant	party?	share in CoC	claim	that may be set-off		tion	
						interest	ee							
							NIL							

Annexure-2 Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of CIRP ;29/07/2022 List of creditors as on: 30/10/2022

List of unsecured financial creditors belonging to any class of creditors

												(1 milount)
SI.	Name	Detai			Det	tails of clain	n admitted		Amount of		Amount of		
No.	of cre-	claim re	eceived						contingent	of any	claim not a	claim und	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	dmitted	er verifica	
		receipt	claimed	of claim	laim of claim covered related share i					dues, that		tion	
				admitted	5 1 5					may be			
						guarantee				set-off			
							NIL						

Annexure – 3

Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of ;29/07/2022 List of creditors as 30/10/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-		uls of receive		Details o	of claim ad	mitted			Amount of conti-	Amount of any	Amount of claim	Amount of claim	Remarks , if any
	ditor	Date of rec eipt	d Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity	Amount covered by guar antee	Whether related party?	% voting share in CoC	ngent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
						interest								
							NIL							

Annexure – 4 Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of ;29/07/2022 List of creditors as on: 30/10/2022 on: 30/10/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

-												(Milloulit I	<u> </u>
Sl. No.	Name of cre-		ils of ceived		Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
110.	ditor	Date of	Amount	Amount of claim		Amount covered	Whether related	% of Voting	ngent	dues, that may be	not admitted	under verification	ii any
		receipt	Claimeu	admitted		by guar- antee	party?	share in CoC	Claim	set-off	aumitteu	vermeation	
						antee		cue					
							NIL						

Annexure – 5

Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of ;29/07/2022 List of creditors as 30/10/2022

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o recei			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		/
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
							NIL						

Annexure – 6 Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of ;29/07/2022 List of creditors as on: 30/10/2022

on:

List of operational creditors (Employees)

												(Amount	in₹)
Sl.	Name of	Name		ils of	De	tails of cla	aim admitte	ed	Amount	Amount	Amount	Amount of	Remarks,
No.	authorised o	empl	claim r	eceived			-	-	of contin-	of any	of claim	claim not	if any
	representa-	-oyee	Date	Amount	Amount of	Nature	Whether	% of	gent claim	mutual	under	admitted	
	tive, if any		of	claimed	claim of related voting shar					dues, th	verifica -		
			receipt		admitted claim party? e in CoC,					at may	tion		
					if				be set-				
								applicable		off			
							NIL						

Annexure – 7

Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of ;29/07/2022 List of creditors as 30/10/2022

List of operational creditors (Government dues)

Sl. No.	Details of o	claimant	Deta claim r	ils of	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · ·
	Departme	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
							NIL						

Annexure – 8 Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of ;29/07/2022 List of creditors as on: 30/10/2022

on:

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	of cre	Details or rece			Details o	of claim adn	nitted			Amount of contin-	Amount of any	of	Amount of claim	Remarks, if any
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	HARISH STORES	17/08/2022	325715	325715	OC	NIL	NIL	NO	100	0	0	0	-	ONLY ONE CLAIM RECIVED

Annexure – 9 Name of the corporate debtor: FANDAN HEATH AND BEAUTY PRIVATE LIMITED; Date of commencement of CIRP ;29/07/2022 List of creditors as on: 30/10/2022

_												(Amour	nt in₹)
Sl.			ails of received			Details of cl m admitte			Amount	Amount			Remarks,
INO	of cre -ditor	Date of receipt		Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	of contin -gent claim	of any mutual dues, that may be set-off	of claim not admitted	of claim under verifica- tion	папу
							NIL						

List of other creditors (Other than financial creditors and operational creditors)